

National Company Law Tribunal

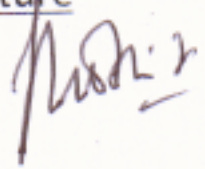
Allahabad Bench

CP NO. 110/ND/2003

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Hind Chemicals Ltd

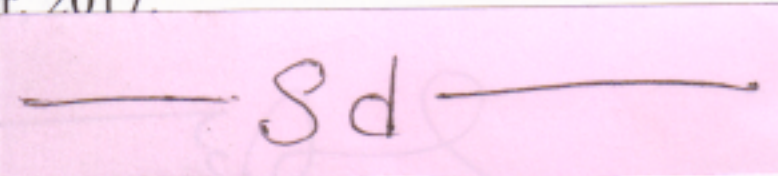
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. 10.	K. Dutta +	Adv.	Jayant R. Tagi	
2.	Shobhit Chauhan			

CP No. 110/ND/2003

Advocate, Shri Shobhit Chauhan for the respondent. He informed that the Company Appeal No. 76/2016 is still pending before the Hon'ble Allahabad High Court, since the appeal under section 10(A) of the Companies Act, 1956. The subject/issue involved in the above appeal may have bearing / impact on disposal of the present petition. Hence, the case is adjourned to report the status of the pending appeal.

The matter be listed on 15<sup>th</sup> December, 2017.



H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by  
Jyoti